NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

(8)

ORDER

Counsel representing both the parties are present. They filed a joint memo of compromise mentioning payment schedule and details of the post-dated cheques. They stated that the matter has been settled between them. Memo is taken on record. In view of the compromise entered between the parties, matter is **closed.**

(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

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